

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-OCW-112-2020

IN

WP NO.233 OF 2015

Sociedade De Fomento Industrial Pvt. Ltd. ... Petitioner

Versus

The Assistant Commissioner of Income Tax & Ors ... Respondents

Mr. Parag Rao, Advocate for the petitioner.

Ms. Suzan Linhares, Central Government Standing Counsel for
the respondents.

Coram:- M. S. SONAK &

SMT. M. S. JAWALKAR, JJ.

Date:- 8th September, 2020

P.C.:

At the request of Ms. Suzan Linhares, learned Central
Government Standing Counsel, place this matter on 16/09/2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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